

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/17267/2025 ARBP/45/2025	FAITH CONSTRUCTIONS, NEW DELHI VS N.W.G.E.L. CHURCH, SUNDERGARH	HRUDANANDA MOHAPATRA VS	// ( //
2	D-BLAPL/13964/2025 BLAPL/4962/2025	MOHAN MONDAL VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /11 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000009/2025
3	D-BLAPL/14068/2025 BLAPL/4963/2025	BASANTA MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000094/2024
4	D-BLAPL/13785/2025 BLAPL/4964/2025	MANOJ KUMAR MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/000028/2025
5	D-BLAPL/14081/2025 BLAPL/4965/2025	PRAKASH JHANKAR VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000148/2025
6	D-BLAPL/14091/2025 BLAPL/4966/2025	RAJESH KUMAR VS STATE OF ODISHA	RABINDRA KUAMR LENKA VS	MARSHAGHAI /115 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000769/2025
7	D-BLAPL/14232/2025 BLAPL/4967/2025	JAKIR SHA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	OLATPUR /85 /2022 J.M.F.C.(III),CUTTACK(Cuttack) GR/0002174/2022
8	D-BLAPL/14205/2025 BLAPL/4968/2025	BUDHESWAR BARIK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/000009/2025
9	D-BLAPL/14233/2025 BLAPL/4969/2025	BIKASH KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /123 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000151/2025
10	D-BLAPL/14234/2025 BLAPL/4970/2025	HIMADRI KUMBHAR VS STATE OF ODISHA	BALGOPAL MISHRA VS	BAREIPALI /2 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000016/2025
11	D-BLAPL/14239/2025 BLAPL/4971/2025	RAJU @ RAJESH KUMAR PENTHEI VS STATE OF ODISHA	LALITENDU BHUYAN VS	BAMBARI /174 /2024 A.D.J.,KEONJHAR(Kenduujhar) ST/000009/2024

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12	D-BLAPL/14119/2025 BLAPL/4972/2025	AFSAR KHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /168 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000328/2025
13	D-BLAPL/13647/2025 BLAPL/4973/2025	JAYSINGH HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /130 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000134/2023
14	D-BLAPL/14120/2025 BLAPL/4974/2025	SAUMENDRA PATTANAIAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) SPL. 2(a)C.C./000006/2025
15	D-BLAPL/13841/2025 BLAPL/4975/2025	SUMEET SINGH SUNIL RAJPUT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KABISURYANAGAR /468 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000463/2024
16	D-BLAPL/14125/2025 BLAPL/4976/2025	TANKADHAR OJHA @ TUKU OJHA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /101 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000403/2025
17	D-BLAPL/14101/2025 BLAPL/4977/2025	BICHITRANANDA SABUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000036/2025
18	D-BLAPL/13902/2025 BLAPL/4978/2025	KULU @ DHARMENDRA MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JAKHAPURA /52 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000039/2025
19	D-BLAPL/13530/2025 BLAPL/4979/2025	TUKUNA @ RAJU SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /249 /2024 J.M.F.C.,REAMAL(Debagarh ) CT/0000478/2024
20	D-BLAPL/10364/2025 BLAPL/4980/2025	SAPAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KHUNTUNI /163 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000138/2023
21	D-BLAPL/14202/2025 BLAPL/4981/2025	RASHMIRANJAN @ DIPAK NAIK VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	BASTA /269 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000789/2024
22	D-BLAPL/14039/2025 BLAPL/4982/2025	JITU @ JYOTISH PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /43 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000024/2025
23	D-BLAPL/14198/2025	DAMODAR PATEL	BHABANI SHANKAR DASPARIDA	KHARIAR /224 /2024

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	BLAPL/4983/2025	VS STATE OF ODISHA	VS	DIST.& SESSIONS JUDGE,NAWAPARA( ST/000083/2024
24	D-BLAPL/14187/2025 BLAPL/4984/2025	SANATAN JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIANTA P.S. /38 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000164/2025
25	D-BLAPL/14204/2025 BLAPL/4985/2025	GOPAL DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KUMBHARAPARA /165 /2025 S.D.J.M.,PURI(Puri) GR/0000387/2025
26	D-BLAPL/14088/2025 BLAPL/4986/2025	BALARAM ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000072/2025
27	D-BLAPL/14094/2025 BLAPL/4987/2025	JYOSHNARANI NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	CHARICHHAKA /31 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000362/2025
28	D-BLAPL/11276/2025 BLAPL/4988/2025	SADA @ SADANANDA BARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI /14 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000017/2025
29	D-BLAPL/14160/2025 BLAPL/4989/2025	JAGANNATH BARAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /235 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000077/2024
30	D-BLAPL/14098/2025 BLAPL/4990/2025	CHITARANJAN PARIDA @ TIPA VS STATE OF ODISHA	SUBASH MANSINGH VS	JANKIA P.S. /159 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000325/2024
31	D-BLAPL/14166/2025 BLAPL/4991/2025	JITENDRA SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	BOUDH /336 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000085/2024
32	D-BLAPL/14351/2025 BLAPL/4992/2025	VENKAT BALAJI PATRO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	SAMBALPUR TOWN /94 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000670/2025
33	D-BLAPL/14159/2025 BLAPL/4993/2025	RAJA NAYAK VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	ORIENT /194 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000008/2025
34	D-BLAPL/14178/2025 BLAPL/4994/2025	SHASI KANTA MAHARANA @ SASHIKANTA MOHARANA VS	RAJENDRA NARAYAN ROUT VS	SORO /915 /2024 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/14341/2025 BLAPL/4995/2025	STATE OF ODISHA MANJESH KUMAR MANDAL VS	DIBYA PRAKASH MISHRA VS	CT/0001490/2024 BAREIPALI /2 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000016/2025
36	D-BLAPL/14253/2025 BLAPL/4996/2025	STATE OF ODISHA BIJAY GOUDA @ BIJU VS	BIKRAM KESHARI SAHOO VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000112/2024
37	D-BLAPL/14390/2025 BLAPL/4997/2025	STATE OF ODISHA RAKESH CHANDRA BARIK VS	ABHIRAM GOUDA VS	KHARABEL NAGAR P.S. /131 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000507/2025
38	D-BLAPL/14183/2025 BLAPL/4998/2025	STATE OF ODISHA SANKAR RAJ P VS	ASHOK KUMAR SARANGI VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,ANGUL(Anugul ) CT/0000361/2025
39	D-BLAPL/13750/2025 BLAPL/4999/2025	STATE OF ODISHA SIPU BARIK VS	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /139 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000567/2025
40	D-BLAPL/14393/2025 BLAPL/5000/2025	STATE OF ODISHA SHYAMSUNDAR SAHOO VS	BIJAY KUMAR BEHERA VS	KHARABEL NAGAR P.S. /131 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000507/2025
41	D-BLAPL/14235/2025 BLAPL/5001/2025	STATE OF ODISHA KHAGA HARIJAN VS	SUBODH KUMAR MOHANTY VS	KOTPAD /84 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000054/2024
42	D-BLAPL/14240/2025 BLAPL/5002/2025	STATE OF ODISHA SIBA BHUYAN VS	JYOTIRMAYA SAHOO VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000007/2025
43	D-CMAPL/16687/2025 CMAPL/153/2025	STATE OF ODISHA TANKADHAR MEHER VS	JYOTSANARANI RATH VS	// ()
44	D-CMAPL/14507/2025 CMAPL/154/2025	ABOLI SUNIL NARAVANE, COLLECTOR AND D.M., SONEPUR P.RAJESWARI NARAM VS	TANMAY MISHRA VS	// ()
45	D-CMP/19579/2025 CMP/760/2025	STATE OF ODISHA MANMOHAN SENAPATI VS PYARIMOHAN SENAPATI	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2023

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46	D-CMP/17844/2025 CMP/761/2025	PRAMOD KUMAR SWAIN VS LALITA SWAIN	NIRANJAN PANDA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap Fd/0000003/2021
47	D-CMP/18282/2025 CMP/762/2025	SANTOSH AGRAWALA VS SALILA PANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal EC/0000075/1995
48	D-CMP/15284/2025 CMP/763/2025	AKSHAYA KUMAR DAS VS SANJUKTA PALEI @ NAYAK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000350/2023
49	D-CMP/16924/2025 CMP/764/2025	OM PRAKASH AGRAWALA VS KUMARI GEETA BARAI	SWAYAMJIT ROUT VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal EC/0000023/1998
50	D-CMP/19709/2025 CMP/765/2025	GITARANI KHUNTIA VS KRUSHANA CHANDRA SAHOO	ASOK MOHANTY, (SR.ADV.) VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000424/2021
51	D-CMP/19380/2025 CMP/766/2025	SURENDRANATH NANDA VS RADHAMANI NANDI	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000082/2002
52	D-CMP/19021/2025 CMP/767/2025	SANTOSH KUMAR JAIN VS LINGARAJ KUMAR	SOURAV SUMAN BHUYAN VS	// A.D.J.,KANTABANJI(Balangir) CVREV/0000001/2023
53	D-CMP/19592/2025 CMP/768/2025	RADHAGOVINDA DAS VS BACHU BABIT	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0002072/2019
54	D-CONTC/17698/2025 CONTC/2191/2025	MINATI PRADHAN VS SHALINI PANDIT, I.A.S.	ADV. VS	// () //
55	D-CONTC/17699/2025 CONTC/2192/2025	JALANDHAR NAYAK VS SIDDHARTH SHANKAR SWAIN, I.A.S	RAGHUNATH DASMOHAPATRA VS	// () //
56	D-CONTC/17712/2025 CONTC/2193/2025	PRATIMA MOHANTY VS SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER,CUTTACK	DEEPAK KUMAR PANI VS	// () //
57	D-CONTC/17715/2025	SATYABAN BISHI	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2194/2025	VS SHALINI PANDIT, IAS	VS	0 //
58	D-CONTC/18437/2025 CONTC/2195/2025	PURNA CHANDRA SAHOO VS ROHIT KUMAR LENKA, I.F.S.	ADV. VS	// 0 //
59	D-CONTC/18446/2025 CONTC/2196/2025	KAILASA CHANDRA BEHERA VS BIRENDRA KORKURA, O.A.S.(SAG)	ADV. VS	// 0 //
60	D-CONTC/19116/2025 CONTC/2197/2025	BHUBANESWAR SAHU VS BHABNA SAHOO,OES II,BEO,AMBABHORA	ADV. VS	// 0 //
61	D-CONTC/19638/2025 CONTC/2198/2025	TRINATH PRADHAN VS AMRIT RUTURAJ,IPS	ADV. VS	// 0 //
62	D-CONTC/17723/2025 CONTC/2199/2025	SITARAM BISHI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
63	D-CONTC/17724/2025 CONTC/2200/2025	K.C.SWAIN VS ANU GARG, COMMNR., CUM SECY., W.R. DEPT., KHORDHA	ADV VS	// 0 //
64	D-CONTC/17759/2025 CONTC/2201/2025	ASHOK KUMAR MOHAPATRA VS DR. RAJYASHREE PATTANAIAK, CDM AND PHO, KHURDA	ADV. VS	// 0 //
65	D-CONTC/17766/2025 CONTC/2202/2025	CHITTA RANJAN BARIK VS VINEET AGGARWAL, I.P.S	ADV. VS	// 0 //
66	D-CONTC/17798/2025 CONTC/2203/2025	ANIL KUMAR SENAPATI VS BINITA SENAPATI, OES, DEO DHENKANAL	ADV. VS	// 0 //
67	D-CONTC/17748/2025 CONTC/2204/2025	HIRANMAYEE SAMAL VS DR.SANTOSH KUMAR ROUT, DEO, CUTTACK	ADV. VS	// 0 //
68	D-CONTC/18305/2025 CONTC/2205/2025	KAMALAKANTA RAY VS	DEBASIS PANIGRAHI VS	// 0

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69	D-CONTC/19193/2025 CONTC/2206/2025	BIJAY KUMAR DASH, COMMNR., C.M.C., CUTTACK NIRANJAN NAYAK VS ANANYA DAS, IAS	SUDHASHREE PASAYAT VS	// // ()
70	D-CONTC/17860/2025 CONTC/2207/2025	ALUMNI ASSOCIATION, LAJPATRAI LAW COLLEGE,SAMBALPUR VS MANOJ PRABHAKAR KUJUR, TAHASILDAR, SADAR SAMBALPUR	PRASANTA KUMAR TRIPATHY VS	// ()
71	D-CONTC/18412/2025 CONTC/2208/2025	SANJAY KESHARI MOHAPATRA VS MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA	ADV. VS	// ()
72	D-CONTC/19435/2025 CONTC/2209/2025	PREMNATH MEHER VS ANANYA DAS, IAS	RAJJEET ROY VS	// ()
73	D-CONTC/19438/2025 CONTC/2210/2025	PRATIMA BEHERA VS ANANYA DAS, IAS	RAJJEET ROY VS	// ()
74	D-CONTC/17805/2025 CONTC/2211/2025	AKHILA KALET VS SUBHAM PATI, BEO,PAIKMAL,BARGARH	PITAMBAR PANDA VS	// ()
75	D-CONTC/17811/2025 CONTC/2212/2025	GURUDEV DIP VS BIJAY RANJAN MOHANTY, BEO, BHATLI,BARGARH	PITAMBAR PANDA VS	// ()
76	D-CONTC/17845/2025 CONTC/2213/2025	LIPSA MISHRA VS ABHISEK DASH, TAHASILDAR,PURI	ADV. VS	// ()
77	D-CONTC/18057/2025 CONTC/2214/2025	LALITA PATRA VS RAKESH KUMAR PANDA, TAHASILDAR, BARBIL	ADV. VS	// ()
78	D-CRLA/11069/2025 CRLA/559/2025	SAPTAM BAGARTY VS STATE OF ODISHA	MOHAN BAG VS	PUINTALA /69 /2024 SPECIAL JUDGE,BALANGIR(Balangir)
79	D-CRLA/13114/2025 CRLA/560/2025	KUNA@RABINDRA PRADHAN VS STATE OF ODISHA	LAMBODAR ACHARI VS	Spl/000023/2024 BHANJANAGAR /244 /2016 A.D.J.,BHANJANAGAR(Ganjam) ST/0000171/2017

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80	D-CRLA/13293/2025 CRLA/561/2025	GANESH SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /3 /2022 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000003/2022
81	D-CRLA/13920/2025 CRLA/562/2025	AKSHYA JAYAPURIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /30 /2017 A.D.J.,JHARSUGUDA(Jharsuguda ) ST/0000046/2017
82	D-CRLMC/12305/2025 CRLMC/1734/2025	HRUSIKESH PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /39 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000064/2023
83	D-CRLMC/12328/2025 CRLMC/1735/2025	DUSASAN DALEI VS STATE OF ODISHA	DEBASIS MISHRA VS	JENAPUR /153 /2019 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000998/2019
84	D-CRLMC/13580/2025 CRLMC/1736/2025	PANKAJ KUMAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE TOWN /167 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000026/2020
85	D-CRLMC/13592/2025 CRLMC/1737/2025	LALAT KUMAR PATI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CUTTACK SADAR /184 /2018 2ND A.D.J.,CUTTACK(Cuttack) GR/0000004/2018
86	D-CRLMC/14092/2025 CRLMC/1738/2025	PRASANTA KUMAR SAHANI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /143 /2020 J.M.F.C.,PIPLI(Puri) GR/0000214/2020
87	D-CRLMC/12347/2025 CRLMC/1739/2025	RANJIT BEHERA @ MITHUN VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	KHUNTUNI /78 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000248/2021
88	D-CRLMC/12580/2025 CRLMC/1740/2025	LAXMAN MAHANTA VS STATE OF ODISHA	DEBASIS MISHRA VS	BARIA /34 /2022 J.M.F.C.,CHAMPUA(Kendujhar) GR/0000085/2022
89	D-CRLMC/13019/2025 CRLMC/1741/2025	PABITRA KUMAR BANERJEE VS STATE OF ODISHA(VIG.)	MONOMOY BASU VS	CUTTACK VIGILANCE /10 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000011/2017
90	D-CRLMP/12617/2025 CRLMP/592/2025	ABANI KUMAR SAHOO VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 ( //
91	D-CRLMP/12214/2025	M/S. MANAPPURAM FINANCE LTD., KERALA	TAPAN KU. JENA SAMANTA	MANGALA BAG /297 /2020

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	CRLMP/593/2025	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/12790/2025 CRLMP/594/2025	CHANDRAKANT SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
93	D-CRLREV/13083/2025 CRLREV/253/2025	ABHIRAM NAYAK VS THE COLLECTOR CUTTACK	SUSANTA KUMAR NAYAK VS	//0 EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/000005/2025
94	D-FAO/19511/2025 FAO/228/2025	STATE OF ODISHA VS NIHARABALA TRIPATHY	BIMBISAR DASH.A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000095/2022
95	D-FAO/16440/2025 FAO/229/2025	MANAGING COMMITTEE OF KALINGA HIGH SCHOOL, NABARANGPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000109/2024
96	D-ITA/17029/2025 ITA/11/2025	BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX, BALASORE CIRCLE, BALASORE	GOURI MOHAN RATH VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000324/2024
97	D-ITA/17034/2025 ITA/12/2025	BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX, BALASORE CIRCLE, BALASORE	GOURI MOHAN RATH VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000394/2024
98	D-ITA/17031/2025 ITA/13/2025	BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX	GOURI MOHAN RATH VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000325/2024
99	D-ITA/17036/2025 ITA/14/2025	BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX	GOURI MOHAN RATH VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000323/2024
100	D-JCRLA/14058/2025 JCRLA/69/2025	DHARMENDRA NAIK VS STATE OF ODISHA	ADV. VS	BARPALLI /185 /2017 DIST.AND SESSIONS JUDGE,BARGARH CT/0000003/2018
101	D-JCRLA/14077/2025 JCRLA/70/2025	MINARUL ISLAM VS STATE OF ODISHA	ADV VS	//0 PRESIDING OFFICER, O.P.I.D. COURT,B Spl/0000039/2023
102	D-JCRLA/14078/2025 JCRLA/71/2025	GOURAHARI MAHANTA@GOURA MAHANTA VS	ADV. VS	CHAMPUA /32 /2021 A.D.J.,CHAMPUA(Kendujhar)

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103	D-JCRLA/14080/2025 JCRLA/72/2025	STATE OF ODISHA DEEPAK DAS VS	ADV VS	ST/000023/2021 BALASORE TOWN /301 /2024 A.D.J.,BALASORE(Baleshwar)
104	D-JCRLA/14082/2025 JCRLA/73/2025	STATE OF ODISHA NABA SWAIN@LABA VS	ADV. VS	ST/000021/2024 NIMAKHANDI /211 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR
105	D-JCRLA/14084/2025 JCRLA/74/2025	STATE OF ODISHA MD.SAKIB VS	ADV. VS	Spl/0000120/2023 //0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
106	D-JCRLA/14086/2025 JCRLA/75/2025	STATE OF ODISHA CHANDAN@CHANA NAIK VS	ADV VS	2(A)CC/000055/2023 MOTANGA /190 /2015 A.D.J.,DHENKANAL(Dhenkanal)
107	D-JCRLA/14087/2025 JCRLA/76/2025	STATE OF ODISHA GOPAL BARIHA@PETU VS	ADV VS	CT/0000106/2016 BOLANGIR SADAR /89 /2003 1ST A.D.J.-CUM-PO,CHILDRENS COURT
108	D-JCRLA/14089/2025 JCRLA/77/2025	STATE OF ODISHA TRILOCHAN@TILA MAJHI VS	ADV VS	SC/0000014/2017 KOKSARA /71 /2017 A.D.J.,DHARAMGARH(Kalahandi)
109	D-JCRLA/14090/2025 JCRLA/78/2025	STATE OF ODISHA RAMESWAR BISHI VS	ADV VS	CT/0000027/2017 BIJEPUR /38 /2022 SPECIAL JUDGE (POCSO), BARGARH(B
110	D-MACA/16536/2025 MACA/564/2025	STATE OF ODISHA ORIENTAL INSURANCE CO.LTD., BBSR VS	RIMJHIMBALA PATI VS	Spl/0000004/2022 // VITH M.A.C.T. KHURDA(Khordha )
111	D-MACA/18141/2025 MACA/565/2025	KANHU CHARAN DASH M/S. NATIONAL INSURANCE CO.LTD.,CUTTACK VS	DAYANIDHI MISHRA VS	Mac/0000103/2019 // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin
112	D-MACA/17955/2025 MACA/566/2025	TRENCHLESS ENGINEERING SERVICES THE BRANCH MANAGER ICICI LOMBARD GENERAL INSURANCE CO. LTD ,ROURKELA VS	RIMJHIMBALA PATI VS	Mac/0000123/2022 // 2ND A.D.J.,ROURKELA(Sundargarh)
113	D-MACA/16172/2025 MACA/567/2025	PRAMILA CHOUDHURY THE NEW INDIA ASSURANCE CO. LTD., KHUDA VS	PRAKASH KUMAR MOHANTY VS	Mac/0000135/2019 // III MACT,PURI(Puri)
		RABINDRA PRADHAN		MACT/0000275/2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MACA/19204/2025 MACA/568/2025	SAGARIKA SARANGI VS HEMALATA MOHANTY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000032/2020
115	D-MACA/19176/2025 MACA/569/2025	G.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PARBATI SINGH	G.P.DUTTA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000106/2020
116	D-MATA/19616/2025 MATA/197/2025	LAXMIPRIYA MOHAPATRA VS JIBANJIT MOHAPATRA	SUBHASHIS MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000084/2022
117	D-RPFAM/19038/2025 RPFAM/135/2025	RABI NARAYAN MISHRA VS SEPHALI NAYAK @ MISHRA	SOUMYA SEKHAR PARIDA VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000183/2023
118	D-RSA/18738/2025 RSA/241/2025	DEEPAK KUMAR AGRAWALLA @ DIPAK KUMAR AGRAWALLA VS COLLECTOR, SAMBALPUR	AJIT KUMAR MOHANTY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000002/2024
119	D-RSA/18969/2025 RSA/242/2025	TAPISHA THAPA VS STATE OF ODISHA	SOUMYA MISHRA VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000008/2024
120	D-RSA/13679/2025 RSA/243/2025	KHOTEJA BIBI VS BADRUN BIBI	GYANA RANJAN MAHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000015/2021
121	D-RVWPET/8541/2025 RVWPET/137/2025	A.GANESH RAJ VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
122	D-RVWPET/12299/2025 RVWPET/138/2025	HEMANTA BARIK VS NURABATI BARIK	ASWINI KUMAR DASH VS	// () //
123	D-RVWPET/14775/2025 RVWPET/139/2025	THE PRINCIPAL SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPARTMENT, VS JAYANTA KUMAR BADHAI (DIED)	<del>SAROJA KUMAR</del> JEE,A.G.A VS	// () //
124	D-WA/16239/2025 WA/847/2025	MANAGING COMMITTEE OF JAGABALIA VOCATIONAL HIGH SCHOOL, TITIP,PURI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
125	D-WA/15605/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/848/2025	VS NIRANJAN BADU	VS	0 //
126	D-WA/15829/2025 WA/849/2025	STATE OF ODISHA VS MALAYA MANJARI PRADHAN	AISWARYA DASH,A.S.C VS	// 0 //
127	D-WA/16036/2025 WA/850/2025	STATE OF ODISHA VS KALIKA JENA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
128	D-WA/17104/2025 WA/851/2025	BHASKAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
129	D-WP(C)/19541/2025 WP(C)/13441/2025	AMBUJA KUMAR SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
130	D-WP(C)/19495/2025 WP(C)/13442/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
131	D-WP(C)/19427/2025 WP(C)/13443/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
132	D-WP(C)/19333/2025 WP(C)/13444/2025	SIDHARTHA SANKAR RAY VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
133	D-WP(C)/14443/2025 WP(C)/13445/2025	ODISHA LIFT IRRIGATION CORPORATION LTD, BBSR VS STATE BANK OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
134	D-WP(C)/19649/2025 WP(C)/13446/2025	RAMA DEI VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
135	D-WP(C)/18670/2025 WP(C)/13447/2025	RABINDRA MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
136	D-WP(C)/19650/2025 WP(C)/13448/2025	JOGENDRANATH DAS VS	SUJATA JENA VS	// 0

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137	D-WP(C)/19080/2025 WP(C)/13449/2025	VICE CHANCELLOR , UTKAL UNIVERSITY , BBSR SUCHISMITA MAHARANA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // 0 //
138	D-WP(C)/19282/2025 WP(C)/13450/2025	DR.HIMANSU SEKHAR PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
139	D-WP(C)/19547/2025 WP(C)/13451/2025	BHAWANIPATNA CENTRAL CO-OPERATIVE BANK LTD., KALAHANDI VS APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-JOINT LABOUR COMMISSIONER, BBSR	BAIDHAR SAHOO VS	// 0 //
140	D-WP(C)/17140/2025 WP(C)/13452/2025	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
141	D-WP(C)/19115/2025 WP(C)/13453/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
142	D-WP(C)/19019/2025 WP(C)/13454/2025	PURNA CHANDRA SAHU VS UNION OF INDIA	ANIRUDH SANGANERIA VS	// 0 //
143	D-WP(C)/17918/2025 WP(C)/13455/2025	MANAS RANJAN SUNDARAY VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
144	D-WP(C)/15972/2025 WP(C)/13456/2025	MAHIMA PRASAD SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
145	D-WP(C)/19360/2025 WP(C)/13457/2025	VIVEKANANDA INSTITUTE OF HEALTH SCIENCE, MAYURBHANJ VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING ODISHA, BBSR	PAMI RATH VS	// 0 //
146	D-WP(C)/19196/2025 WP(C)/13458/2025	M/S. OPG POWER GENERATION PRIVATE LIMITED VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
147	D-WP(C)/18080/2025 WP(C)/13459/2025	DAITARI GADTIYA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //

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148	D-WP(C)/18206/2025 WP(C)/13460/2025	RATNAKAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
149	D-WP(C)/19447/2025 WP(C)/13461/2025	SUNAPUR GRAMPANCHAYAT,GANJAM VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
150	D-WP(C)/18706/2025 WP(C)/13462/2025	ISWAR PRASAD NANDA VS COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
151	D-WP(C)/19367/2025 WP(C)/13463/2025	BISHWABANDHU MEHER VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
152	D-WP(C)/19009/2025 WP(C)/13464/2025	JAGDISH BARAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	D-WP(C)/19464/2025 WP(C)/13465/2025	GANGADHAR SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
154	D-WP(C)/19078/2025 WP(C)/13466/2025	ASHOK MISHRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
155	D-WP(C)/19493/2025 WP(C)/13467/2025	NAREN KUMAR PRUSTY VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
156	D-WP(C)/19494/2025 WP(C)/13468/2025	M/S A.B.AGENCIES VS COMMISSIONER OF CT AND GST	KSHIROD KUMAR SAHOO VS	// 0 //
157	D-WP(C)/17674/2025 WP(C)/13469/2025	DHARITRI SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
158	D-WP(C)/19454/2025 WP(C)/13470/2025	MAA NARAYANI SWAYANG SAHAYAK GOSTHI (SHG),PURI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
159	D-WP(C)/14434/2025	M/S. NANDA CONSTRUCTION PVT.LTD.,ANGUL	BIBHUTI BHUSAN PANDA	//

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	WP(C)/13471/2025	VS	VS	0
		ADDL. COMMISSIONER, GST AND CENTRAL EXCISE COMMISSIONERATE, ROURKELA		//
160	D-WP(C)/19550/2025	SNEHASIS JENA	ASISH MISHRA	//
	WP(C)/13472/2025	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/19725/2025	M/S. P. K. MINERALS, KEONJHAR	PRAVAT KUMAR MUDULI	//
	WP(C)/13473/2025	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/18291/2025	DHRUBA CHARAN PRADHAN	SHAMBHU CHARAN NATH SHARMA	//
	WP(C)/13474/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/19523/2025	HARBANS SINGH	AVIJIT PATNAIK	//
	WP(C)/13475/2025	VS	VS	0
		NATIONAL FACELESS ASSESSMENT CENTRE, DELHI		//
164	D-WP(C)/19591/2025	KALA KANHU MEHER	BIJAYA KUMAR BEHERA 1	//
	WP(C)/13476/2025	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/19154/2025	DINABANDHU MAJHI	KIRTAN DANG	//
	WP(C)/13477/2025	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/19651/2025	RASHMIPRAVA MISHRA	SUJATA JENA	//
	WP(C)/13478/2025	VS	VS	0
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
167	D-WP(C)/19158/2025	DAYA SABAR	KIRTAN DANG	//
	WP(C)/13479/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/19587/2025	PURNA CHANDRA MEHER	BIJAYA KUMAR BEHERA 1	//
	WP(C)/13480/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/18585/2025	M/S MAHYCO PVT LTD. BARGARH	MANAS RANJAN DHAL	//
	WP(C)/13481/2025	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/19312/2025	MANAGING COMMITTEE, BARURIBANDHU U.P. (M.E.) SCHOOL MANAPUR, NAYAGARH	MANANJAN NAYAK	//
	WP(C)/13482/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/18626/2025 WP(C)/13483/2025	STATE OF ODISHA JHUNAMANI SAHOO VS	SANJIB KUMAR BHANJADEO VS	// // 0
172	D-WP(C)/19167/2025 WP(C)/13484/2025	STATE OF ODISHA DHARMA NISIKA VS	KIRTAN DANG VS	// // 0
173	D-WP(C)/19170/2025 WP(C)/13485/2025	STATE OF ODISHA MANAHARA NAYAK VS	KIRTAN DANG VS	// // 0
174	D-WP(C)/19543/2025 WP(C)/13486/2025	STATE OF ODISHA DHARMENDRA ORAM VS	BYOMOKESH SAHOO VS	// // 0
175	D-WP(C)/18095/2025 WP(C)/13487/2025	STATE OF ODISHA BISHNU MARAPOCHI VS	AKSHAYA KUMAR SAHOO VS	// // 0
176	D-WP(C)/19486/2025 WP(C)/13488/2025	STATE OF ODISHA BHASKAR CHANDRA PATTNAIK VS	SUSANTA KUMAR BARAL VS	// // 0
177	D-WP(C)/19491/2025 WP(C)/13489/2025	STATE OF ODISHA BHASKAR CHANDRA PATTNAIK VS	SUSANTA KUMAR BARAL VS	// // 0
178	D-WP(C)/18843/2025 WP(C)/13490/2025	STATE OF ODISHA BASANTI BEHERA VS	PRONOY MOHANTY VS	// // 0
179	D-WP(C)/19614/2025 WP(C)/13491/2025	COLLECTOR AND DISTRICT MAGISTRATE, PURI M/S ASHISH COAL TRANSPORT COMPANY VS	KAJAL SAHOO VS	// // 0
180	D-WP(C)/19515/2025 WP(C)/13492/2025	NATIONAL FACELESS APPEAL CENTRE (NFAC) KANAKALATA BARIK VS	BHUBANESWAR DASH VS	// // 0
181	D-WP(C)/18700/2025 WP(C)/13493/2025	STATE OF ODISHA CHINTAMANI DASH VS	SANDHYARANI PANI VS	// // 0
		THE COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION,BBSR		//

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182	D-WP(C)/17179/2025 WP(C)/13494/2025	DEBI PRASAD PATRA VS STATE OF ODISHA	DEBASHIS NANDA VS	// 0 //
183	D-WP(C)/18625/2025 WP(C)/13495/2025	NITYANANDA PATRA @ NITYA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/19761/2025 WP(C)/13496/2025	M/S GHANASHYAM MISRA AND SONS (P) LTD VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
185	D-WP(C)/19164/2025 WP(C)/13497/2025	VISHAL FERRO ALLOYS PVT. LTD., SUNDERGARH VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA II DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
186	D-WP(C)/18076/2025 WP(C)/13498/2025	GAUTAM CHANDAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/19668/2025 WP(C)/13499/2025	M/S. MAA ENGINEERING, BALASORE VS STATE TRANSPORT AUTHORITY, CUTTACK	AKSHAYA KUMAR JENA VS	// 0 //
188	D-WP(C)/17210/2025 WP(C)/13500/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
189	D-WP(C)/18779/2025 WP(C)/13501/2025	AMIYASAR TANDI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
190	D-WP(C)/16849/2025 WP(C)/13502/2025	ALOK NAIK @ BHBAN MOHAN NAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
191	D-WP(C)/17581/2025 WP(C)/13503/2025	M/S. TTIPL- GEW(JV), KENDRAPARA VS THE DY.COMMISSIONER OF STATE TAX, KENDRAPARA	SUBASH CHANDRA SAHOO VS	// 0 //
192	D-WP(C)/18925/2025 WP(C)/13504/2025	SASHIKANT SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
193	D-WP(C)/18499/2025	TARULATA NAIK	BHABA RANJAN KAR	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13505/2025	VS GOVT. OF ORISSA	VS	0 //
194	D-WP(C)/18079/2025 WP(C)/13506/2025	BHAGABAN KALASAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
195	D-WP(C)/18513/2025 WP(C)/13507/2025	INDRAMANI NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
196	D-WP(C)/19663/2025 WP(C)/13508/2025	TRINATH DALABEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/19123/2025 WP(C)/13509/2025	LATA GOUDA VS SUB COLLECTOR GUNPUR CUM CHAIRNAB OF THE SELECTION COMMITTEE, GUNPUR	LAXMIKANTA MOHANTY VS	// 0 //
198	D-WP(C)/19653/2025 WP(C)/13510/2025	DR.BIRANCHI SAHU VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
199	D-WP(C)/18615/2025 WP(C)/13511/2025	SARAT CHANDRA MALLIK VS STATE OF ODISHA	JIBANKANTA PATTNAIK VS	// 0 //
200	D-WP(C)/18556/2025 WP(C)/13512/2025	HINABANDHU NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
201	D-WP(C)/19706/2025 WP(C)/13513/2025	KAMESWARA DAS VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
202	D-WP(C)/19236/2025 WP(C)/13514/2025	KATHI MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
203	D-WP(C)/19814/2025 WP(C)/13515/2025	SURESH CHANDRA PATEL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
204	D-WP(C)/16566/2025 WP(C)/13516/2025	BASANTA KUMAR BARAL VS	ACHYUTANANDA PATTANAIK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/19710/2025 WP(C)/13517/2025	STATE OF ODISHA TIKESWAR PATRA VS	SIDHARTHA DAS VS	// // 0
206	D-WP(C)/18346/2025 WP(C)/13518/2025	STATE OF ODISHA M/S GANESH RICE MILL, GANJAM VS	AMITAV TRIPATHY VS	// // 0
207	D-WP(C)/16974/2025 WP(C)/13519/2025	STATE OF ODISHA LAXMIDHAR SAHOO VS	PRONOY MOHANTY VS	// // 0
208	D-WP(C)/19386/2025 WP(C)/13520/2025	STATE OF ODISHA BASUDEV DASH VS	GYANA RANJAN SETHI VS	// // 0
209	D-WP(C)/19795/2025 WP(C)/13521/2025	STATE OF ODISHA AJIT RANJAN PARIDA VS	SUDHASHREE PASAYAT VS	// // 0
210	D-WP(C)/19656/2025 WP(C)/13522/2025	STATE OF ODISHA NIRJHAR MARUTA BAISAKH VS	ALOK KUMAR PANDA VS	// // 0
211	D-WP(C)/19679/2025 WP(C)/13523/2025	STATE OF ODISHA MINA MAHANTA VS	BISWARANJAN MAHARATHA VS	// // 0
212	D-WP(C)/18589/2025 WP(C)/13524/2025	STATE OF ODISHA RITANI MANDAL VS	PRATIK NAYAK VS	// // 0
213	D-WP(C)/19658/2025 WP(C)/13525/2025	STATE OF ODISHA SHREE GOPAL JEW BIJE, PURI VS	SUMIT KUMAR MOHANTY VS	// // 0
214	D-WP(C)/19669/2025 WP(C)/13526/2025	THE TAHASILDAR, PURI DR. SHANTI LATA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
215	D-WP(C)/16929/2025 WP(C)/13527/2025	STATE OF ODISHA SIMANCHAL SAHANI VS	SUJAY SHANKER SINGHDEO VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/19672/2025 WP(C)/13528/2025	ANOOP KUMAR PATRO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/17231/2025 WP(C)/13529/2025	SURESH CHANDRA PATRA VS ASSISTANT COMMISSIONER, GST/CENTRAL TAX, CENTRAL EXCISE, CUSTOMS, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
218	D-WP(C)/19223/2025 WP(C)/13530/2025	BHUJABAL RANA VS THE COLLECTOR, BOLANGIR	SARAT CHANDRA MEKAP VS	// 0 //
219	D-WP(C)/19088/2025 WP(C)/13531/2025	SITARAM BEHERA VS AUTHORISED OFFICER, ADITYA BIRLA HOUSING FINANCE LTD., BBSR	MANAS RANJAN KHATUA VS	// 0 //
220	D-WP(C)/19715/2025 WP(C)/13532/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
221	D-WP(C)/17103/2025 WP(C)/13533/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
222	D-WP(C)/18311/2025 WP(C)/13534/2025	PRAMILA NAYAK @ BISWAL VS STATE OF ODISHA	KUMARBAR NAYAK VS	// 0 //
223	D-WP(C)/19506/2025 WP(C)/13535/2025	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
224	D-WP(C)/19735/2025 WP(C)/13536/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	D-WP(C)/19844/2025 WP(C)/13537/2025	SANGHAMITRA MAHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	D-WP(C)/18623/2025 WP(C)/13538/2025	PRADIP CHANDRA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/19716/2025	SANGRAM KESHARI RAJ	SIDHARTHA DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13539/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19411/2025 WP(C)/13540/2025	DIPTI RANJAN SAMANTRAY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
229	D-WP(C)/19328/2025 WP(C)/13541/2025	DIPAK SAHANI VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
230	D-WP(C)/17109/2025 WP(C)/13542/2025	BHANUPRAVA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
231	D-WP(C)/19722/2025 WP(C)/13543/2025	SAROJINI ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
232	D-WP(C)/19757/2025 WP(C)/13544/2025	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, MAYURBHANJ VS BHARAT PETROLEUM CORPORATION LTD, MUMBAI	ABHISEK KEJARIWAL VS	// 0 //
233	D-WP(C)/17167/2025 WP(C)/13545/2025	GANESH CHANDRA DEY VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, SAMBALPUR	SUSANTA KUMAR PRADHAN VS	// 0 //
234	D-WP(C)/17120/2025 WP(C)/13546/2025	BHARAT BIKASH CONVENT SCHOOL, DEBENDRAPUR, MAYURBHANJ VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/19335/2025 WP(C)/13547/2025	GYANA RANJAN PRADHAN VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
236	D-WP(C)/19733/2025 WP(C)/13548/2025	RADHA SHYAM RATH VS COMMISSIONER OF ENDOWMENT, ODISHA	HARMOHAN DHAL VS	// 0 //
237	D-WP(C)/19764/2025 WP(C)/13549/2025	ASHOK SAMAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
238	D-WP(C)/19746/2025 WP(C)/13550/2025	SUJIT KUMAR SAHOO VS	SWADHIN KESARI SINGH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/18988/2025 WP(C)/13551/2025	STATE OF ODISHA CH. DILESH VS AUTHORISED SIGNATORY FOR MANAPPURAM FINANCE LTD	SANTOSH KUMAR MAHANTY VS	// // 0 //
240	D-WP(C)/19661/2025 WP(C)/13552/2025	PARBATI SAMAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
241	D-WP(C)/18934/2025 WP(C)/13553/2025	SADANANDA KHATUA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
242	D-WP(C)/19357/2025 WP(C)/13554/2025	ARUN KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
243	D-WP(C)/14596/2025 WP(C)/13555/2025	NAMITA PATNAIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
244	D-WP(C)/18538/2025 WP(C)/13556/2025	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
245	D-WP(C)/18616/2025 WP(C)/13557/2025	KALYANI DAS VS STATE OF ODISHA	SARADA DASH VS	// 0 //
246	D-WP(C)/19728/2025 WP(C)/13558/2025	SIDHARTHA RATH VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //
247	D-WP(C)/14793/2025 WP(C)/13559/2025	BUDHIA DAKUA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
248	D-WP(C)/19480/2025 WP(C)/13560/2025	NARENDRA MISHRA @ NARENDRA KUMAR MISHAR VS ODISHA LIFT IRRIGATION CORPORATION , BBSR	RUPAREKHA JENA VS	// 0 //
249	D-WP(C)/19232/2025 WP(C)/13561/2025	EXECUTIVE ENGINEER TPWODL, SONEPUR VS SAROJINI SUNA	PRASANTA KUMAR TRIPATHY VS	// 0 //

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250	D-WP(C)/19806/2025 WP(C)/13562/2025	PHAKIR MOHAN NAIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
251	D-WP(C)/18708/2025 WP(C)/13563/2025	GOPINATH PATRA VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
252	D-WP(C)/19801/2025 WP(C)/13564/2025	DR.NARAYAN PRASAD MODI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/19644/2025 WP(C)/13565/2025	DAITARI TUDU VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
254	D-WP(C)/18697/2025 WP(C)/13566/2025	TUNA DEHURY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
255	D-WP(C)/19287/2025 WP(C)/13567/2025	M/S B.S.J ASSOCIATES, ROURKELA VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	KSHIROD KUMAR SAHOO VS	// 0 //
256	D-WP(C)/18595/2025 WP(C)/13568/2025	SATYAJIT NAYAK VS SECY, HOME DEPT, GOVT OF ODISHA, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
257	D-WP(C)/19837/2025 WP(C)/13569/2025	KRUSHNA CHANDRA ACHARYA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/19841/2025 WP(C)/13570/2025	MADHUSUDAN MAHANTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
259	D-WP(C)/19850/2025 WP(C)/13571/2025	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
260	D-WP(C)/19842/2025 WP(C)/13572/2025	KARUNAKAR MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/19839/2025	RAMA CHANDRA MAHANTA	SUSHANTA KUMAR MISHRA	//

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	WP(C)/13573/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/15328/2025 WP(C)/13574/2025	ANIL KUMAR PARIDA VS COLLECTOR, KURDHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
263	D-WP(C)/15333/2025 WP(C)/13575/2025	TAPAN KUMAR SAHOO VS COLLECTOR, KHURDHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
264	D-WP(C)/19813/2025 WP(C)/13576/2025	SUSHREE NIBEDITA SWAIN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
265	D-WP(C)/15584/2025 WP(C)/13577/2025	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //
266	D-WP(C)/19838/2025 WP(C)/13578/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/19833/2025 WP(C)/13579/2025	SURENDRANATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/19845/2025 WP(C)/13580/2025	GURUDEV JENA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/19777/2025 WP(C)/13581/2025	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
270	D-WP(C)/17266/2025 WP(C)/13582/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) DEBENDRAPUR,MAYURBHANJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/19785/2025 WP(C)/13583/2025	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
272	D-WP(C)/19809/2025 WP(C)/13584/2025	GOURNAGA CHARAN MOHAPATRA VS	KAMALAKANTA NAYAK VS	// 0

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273	D-WP(C)/18335/2025 WP(C)/13585/2025	STATE OF ODISHA BHARAT CHANDRA GARTIA VS THE COMMISSIONER CUM SECRETARY , HIGHER EDUCATION DEPARTMENT	SANDHYARANI PANI VS	// // 0 //
274	D-WP(C)/17425/2025 WP(C)/13586/2025	RABINDRA KUMAR SAHOO VS NAMITA PATTANAIAK	MAHADEV SAHU VS	// 0 //
275	D-WP(C)/19825/2025 WP(C)/13587/2025	SANTANU KUMAR DASH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
276	D-WP(C)/19652/2025 WP(C)/13588/2025	CHANDAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
277	D-WP(C)/18684/2025 WP(C)/13589/2025	PRIYAMBADA SAMAL VS COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
278	D-WP(C)/19846/2025 WP(C)/13590/2025	JAYANTI MAHARANA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
279	D-WP(C)/19793/2025 WP(C)/13591/2025	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
280	D-WP(C)/19654/2025 WP(C)/13592/2025	BICHITRA KUMAR OJHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
281	D-WP(C)/19817/2025 WP(C)/13593/2025	DIPTIMAYEE ROUL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
282	D-WP(C)/17473/2025 WP(C)/13594/2025	BHABAGRAHI MUKHI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
283	D-WP(C)/17822/2025 WP(C)/13595/2025	DHRUBA CHARAN DHAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

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284	D-WP(C)/19859/2025 WP(C)/13596/2025	KHIRODNATH KHUNTIA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/18431/2025 WP(C)/13597/2025	DAMBARU POLAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/17799/2025 WP(C)/13598/2025	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
287	D-WP(C)/19748/2025 WP(C)/13599/2025	M/S AMALGAM STEEL AND POWER LTD., KOLKATA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
288	D-WP(C)/18588/2025 WP(C)/13600/2025	SHIKHARANI SARANGI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
289	D-WP(C)/16416/2025 WP(C)/13601/2025	SURYA NARAYAN DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
290	D-WP(C)/19113/2025 WP(C)/13602/2025	JAYA KISHORE MISHRA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
291	D-WP(C)/18096/2025 WP(C)/13603/2025	RAJ KISHORE CHHATRIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/19676/2025 WP(C)/13604/2025	DR.SACHIDANANDA SAHOO VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
293	D-WP(C)/19303/2025 WP(C)/13605/2025	SHRI JAGANNATH STEELS AND POWER LTD, KENDUJHAR VS STEEL AUTHORITY OF INDIA, DELHI	SATYAJIT MOHAPATRA (2) VS	// 0 //
294	D-WP(C)/19314/2025 WP(C)/13606/2025	SHRI JAGANNATH STEELS AND POWER LTD, KEONJHAR VS STEEL AUTHORITY OF INDIA, DELHI	SATYAJIT MOHAPATRA (2) VS	// 0 //
295	D-WP(C)/19876/2025	KULAMANI PAHI	LALATENDU SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13607/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/19423/2025 WP(C)/13608/2025	SRI JAGANNATH STEELS AND POWER LTD., KEONJHAR VS STEEL AUTHORITY OF INDIA SAIL, DELHI	SATYAJIT MOHAPATRA (2) VS	// 0 //
297	D-WP(C)/19959/2025 WP(C)/13609/2025	SUBASH CHANDRA NANDA VS STATE OF ODISHA	DEBAJYOTI CHATTERJEE VS	// 0 //
298	D-WP(C)/17458/2025 WP(C)/13610/2025	SURESH KUMAR DALAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/19961/2025 WP(C)/13611/2025	BINAYA PRASAD NANDA VS STATE OF ODISHA	DEBAJYOTI CHATTERJEE VS	// 0 //
300	D-WP(C)/19657/2025 WP(C)/13612/2025	SARAT KUMAR DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
301	D-WP(C)/15158/2025 WP(C)/13613/2025	BATAKRUSHNA DAS VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
302	D-WP(C)/19771/2025 WP(C)/13614/2025	R.K.AGENCY,BBSR VS ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD.,BBSR	ATMAJIT MANMITH DAS VS	// 0 //
303	D-WP(C)/18945/2025 WP(C)/13615/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
304	D-WP(C)/15776/2025 WP(C)/13616/2025	DEBADULLAL SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
305	D-WP(C)/19765/2025 WP(C)/13617/2025	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
306	D-WP(C)/19786/2025 WP(C)/13618/2025	GIRISH MAHATTAM VS	PABITRA KUMAR NAYAK VS	// 0

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307	D-WP(C)/19602/2025 WP(C)/13619/2025	STATE OF ODISHA DOLAGOBINDA BIDHAR VS	HEMANTA KUMAR ROUT VS	// // 0
308	D-WP(C)/16461/2025 WP(C)/13620/2025	STATE OF ODISHA PRAMOD MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
309	D-WP(C)/19981/2025 WP(C)/13621/2025	STATE OF ODISHA BHABANI SHANKAR SAHOO VS	RAJIB RATH VS	// // 0
310	D-WP(C)/15974/2025 WP(C)/13622/2025	CHAIRPERSON , ODISHA SUB ORDINATE STAFF COMMISSION , BBSR SUDAM NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
311	D-WP(C)/19780/2025 WP(C)/13623/2025	STATE OF ODISHA MAHESH CHANDRA DIKHIT VS	ALOK KUMAR PANDA VS	// // 0
312	D-WP(C)/19797/2025 WP(C)/13624/2025	STATE OF ODISHA SUSMITA SWAIN VS	SRINIVAS MOHANTY VS	// // 0
313	D-WP(C)/14067/2025 WP(C)/13625/2025	STATE OF ODISHA MAHESH BISWAL VS	MANOJ KUMAR MOHANTY VS	// // 0
314	D-WP(C)/19601/2025 WP(C)/13626/2025	STATE OF ODISHA PIYUSH RANJAN PARHI VS	JASPREET KAUR VS	// // 0
315	D-WP(C)/18514/2025 WP(C)/13627/2025	STATE OF ODISHA RAMBHABATI NAIK VS	BHABA RANJAN KAR VS	// // 0
316	D-WP(C)/18200/2025 WP(C)/13628/2025	STATE OF ODISHA PRASANTA KUMAR SABAT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
317	D-WP(C)/19628/2025 WP(C)/13629/2025	STATE OF ODISHA RANKANIDHI GIRI VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/18888/2025 WP(C)/13630/2025	DIPAK KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	D-WP(C)/19630/2025 WP(C)/13631/2025	KALI CHARAN GIRI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
320	D-WP(C)/19318/2025 WP(C)/13632/2025	RITIKESH PANDA VS TATA POWER COMPANY LIMITED	ARPIT SARANGI VS	// 0 //
321	D-WP(C)/19632/2025 WP(C)/13633/2025	HARIHAR KHUNTIA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
322	D-WP(C)/19916/2025 WP(C)/13634/2025	SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
323	D-WP(C)/19573/2025 WP(C)/13635/2025	DEBIDATTA PRADHAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
324	D-WP(C)/16669/2025 WP(C)/13636/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) BHIMPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/18778/2025 WP(C)/13637/2025	MEETA RANI MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/19822/2025 WP(C)/13638/2025	NAMITA PATNAIK VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
327	D-WP(C)/17222/2025 WP(C)/13639/2025	UNION OF INDIA VS RAJENDRA KUMAR PATNAIK	DEEPAK GOCHHAYAT, C.G.C VS	// 0 //
328	D-WP(C)/19678/2025 WP(C)/13640/2025	DR.PRATHA SARATHI MALLIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
329	D-WP(C)/18796/2025	UMAKANTA SAHOO	BHARAT BHUSAN ROUSTRAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13641/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/19391/2025 WP(C)/13642/2025	BHOLESWAR SWAIN VS COMMISSIONER CUM SECRETARY, CO OPERATION DEPARTMENT, GOVT. OF ODISHA, KHORDHA	HRUDANANDA MOHAPATRA VS	// ()
331	D-WP(C)/19637/2025 WP(C)/13643/2025	SURENDRA NATH JENA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS	// ()
332	D-WP(C)/19396/2025 WP(C)/13644/2025	M/S CORROGANON AND KANHAIYA STEEL JV, SUNDERGARH VS ASSISTANT COMMISSIONER (ANTI EVASION), CENTRAL TAX AND CENTRAL EXCISE, ROURKELA	SASWAT KUMAR ACHARYA VS	// ()
333	D-WP(C)/19971/2025 WP(C)/13645/2025	PRATIMA DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// ()
334	D-WP(C)/18939/2025 WP(C)/13646/2025	SRIPADA SUAR VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()
335	D-WP(C)/19893/2025 WP(C)/13647/2025	SAROJ KUMAR PANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// ()
336	D-WP(C)/19695/2025 WP(C)/13648/2025	HARAPRIYA DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
337	D-WP(C)/18946/2025 WP(C)/13649/2025	BHIKARI BEHERA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// ()
338	D-WP(C)/19894/2025 WP(C)/13650/2025	RINA KUMARI SASMAL VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// ()
339	D-WPCRL/13763/2025 WPCRL/55/2025	RASIDA BIBI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	MARINE PST TALCHUA /27 /2025 ()
340	D-ABLAPL/12653/2025 ABLAPL/5510/2025	SK.RAJU VS	BHARAT JALLI VS	GHATAGAON /112 /2025 ()

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341	D-ABLAPL/13982/2025 ABLAPL/5511/2025	STATE OF ODISHA MD. WAHID @ RAJU VS	SUSANTA KUMAR SAHU VS	// SAMBALPUR TOWN /140 /2025 ()
342	D-ABLAPL/13983/2025 ABLAPL/5512/2025	STATE OF ODISHA BASUDEV MOHANTY VS	SUBASH CHANDRA ACHARYA VS	// NAYAGARH /155 /2025 ()
343	D-ABLAPL/14007/2025 ABLAPL/5513/2025	STATE OF ODISHA SANJAYA PARIDA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /66 /2025 ()
344	D-ABLAPL/12894/2025 ABLAPL/5514/2025	STATE OF ODISHA SANJEEB KUMAR MOHANTY VS	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /85 /2025 ()
345	D-ABLAPL/14034/2025 ABLAPL/5515/2025	STATE OF ODISHA JAYA PRAKASH SAHOO VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()
346	D-ABLAPL/14140/2025 ABLAPL/5516/2025	STATE OF ODISHA RAJA RAO VS	RAKESH KUMAR MALLICK VS	// / /0 ()
347	D-ABLAPL/14060/2025 ABLAPL/5517/2025	STATE OF ODISHA LAGAN KU. BEHERA VS	KURESH PRASAD DASH VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC
348	D-ABLAPL/13777/2025 ABLAPL/5518/2025	STATE OF ODISHA PAPU DAS @ SUBHA KUMAR DAS VS	KABIRAJ PRADHAN VS	2(A)CC/0000044/2025 CHANDABALI /159 /2025 ()
349	D-ABLAPL/13770/2025 ABLAPL/5519/2025	STATE OF ODISHA SEK ADIL @ ADIL KHAN VS	BHARAT JALLI VS	// KEONJHAR SADAR /132 /2025 ()
350	D-ABLAPL/13870/2025 ABLAPL/5520/2025	STATE OF ODISHA AMIT SAHU @ SURAJ SAHU VS	SUBODH KUMAR MOHANTY VS	// KESINGA /237 /2025 ()
351	D-ABLAPL/14213/2025 ABLAPL/5521/2025	STATE OF ODISHA SUSHREE MANASMITA BEHERA @ SUSHREE SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// NAYAPALLI P.S. /46 /2025 () //

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352	D-ABLAPL/13786/2025 ABLAPL/5522/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHANDAHANADI /33 /2025 () //
353	D-ABLAPL/13761/2025 ABLAPL/5523/2025	DILLIP SETHY @ DILLIP KU SETHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TELKOI /72 /2025 () //
354	D-ABLAPL/13309/2025 ABLAPL/5524/2025	DIPUNA @ DAMBARUDHAR @ DAMBARU SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIALI /450 /2024 () //
355	D-ABLAPL/13570/2025 ABLAPL/5525/2025	RANJAN PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	Bamapada (Industrial Area) /58 /2025 () //
356	D-ABLAPL/11080/2025 ABLAPL/5526/2025	PRAVAT KUMAR CHOUDHURY VS STATE OF ODISHA	DEBASIS BISWAL VS	MAHILA P.S. BUXIBAZAR /58 /2025 () //
357	D-ABLAPL/13207/2025 ABLAPL/5527/2025	SUMAN DALEI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	RAGHUNATHPUR /72 /2025 () //
358	D-ABLAPL/13597/2025 ABLAPL/5528/2025	DILLIP DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /110 /2025 () //
359	D-ABLAPL/13734/2025 ABLAPL/5529/2025	BASANTA SAHOO VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	PARADEEP MODEL /105 /2025 () //
360	D-ABLAPL/14209/2025 ABLAPL/5530/2025	SARBESWAR DAS VS STATE OF ODISHA	JAYANTI DAS VS	REMUNA /27 /2025 () //
361	D-ABLAPL/13802/2025 ABLAPL/5531/2025	MEENARANI NAIK VS STATE OF ODISHA(VIG.)	RAKESH BEHERA VS	CUTTACK VIGILANCE /40 /2024 () //
362	D-ABLAPL/13801/2025 ABLAPL/5532/2025	DR.UMAKANTA KHEJURIA VS STATE OF ODISHA(VIG.)	RAKESH BEHERA VS	CUTTACK VIGILANCE /40 /2024 () //
363	D-ABLAPL/13397/2025	SANJULATA MISHRA	GOKHA BEHERA	BARAMBA /284 /2024

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	ABLAPL/5533/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/11082/2025 ABLAPL/5534/2025	ABINASH CHOUDHURY VS STATE OF ODISHA	DEBASIS BISWAL VS	MAHILA P.S. BUXIBAZAR /58 /2025 () //
365	D-ABLAPL/13368/2025 ABLAPL/5535/2025	SANTOSH KUMAR SARAGARIA @ SANGHARIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JASHIPUR /122 /2025 () //
366	D-ABLAPL/12582/2025 ABLAPL/5536/2025	SASHI BHUSAN KUMAR SINGH VS STATE OF ODISHA	RAMAKANTA DAS VS	LINGARAJ P.S. /179 /2022 () //
367	D-ABLAPL/13769/2025 ABLAPL/5537/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS	GHATAGAON /112 /2025 () //
368	D-ABLAPL/13426/2025 ABLAPL/5538/2025	KOUSHIK MEHER VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
369	D-ABLAPL/13555/2025 ABLAPL/5539/2025	SRABAN KU. DAS @ SRABANA KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /314 /2025 () //
370	D-ABLAPL/13913/2025 ABLAPL/5540/2025	GODABARI SAHOO VS STATE OF ODISHA	BRUNDABAN ROUT VS	NACHUNI /99 /2025 () //
371	D-ABLAPL/13957/2025 ABLAPL/5541/2025	DAKTAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /7 /2025 () //
372	D-ABLAPL/13960/2025 ABLAPL/5542/2025	JAGAN BHATTA @ GAGAN BHATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /111 () //
373	D-ABLAPL/13932/2025 ABLAPL/5543/2025	PANDANA KUMUDA @ GANDANA VS STATE OF ODISHA	ASIT KUMAR JENA VS	PAPERMETLA P.S. /5 /2025 () //
374	D-ABLAPL/14142/2025 ABLAPL/5544/2025	RAJA RAO VS	RAKESH KUMAR MALLICK VS	/ /0 ()

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375	D-ABLAPL/13934/2025 ABLAPL/5545/2025	STATE OF ODISHA KRISHNARAO PRATANG @ KISANARAO PATARANG VS STATE OF ODISHA	ASIT KUMAR JENA VS	// PAPERMETLA P.S. /5 /2025 ()
376	D-ABLAPL/13511/2025 ABLAPL/5546/2025	RAJU @ KANHU MAHARANA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KENDRAPARA /78 /2025 ()
377	D-ABLAPL/14246/2025 ABLAPL/5547/2025	STATE OF ODISHA ANJAN KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /371 /2025 ()
378	D-ABLAPL/14134/2025 ABLAPL/5548/2025	STATE OF ODISHA NAMITA RAO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// / /0 ()
379	D-ABLAPL/14137/2025 ABLAPL/5549/2025	STATE OF ODISHA NAMITA RAO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// / /0 ()
380	D-ABLAPL/14050/2025 ABLAPL/5550/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// BHARATPUR PS /726 /2024 ()
381	D-ABLAPL/13797/2025 ABLAPL/5551/2025	STATE OF ODISHA BIDYADHAR JENA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// RAJNAGAR /109 /2025 ()
382	D-ABLAPL/14057/2025 ABLAPL/5552/2025	STATE OF ODISHA SEKHA SALMAN @ SALMAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// INFOCITY PS /173 /2025 ()
383	D-ABLAPL/14036/2025 ABLAPL/5553/2025	STATE OF ODISHA DIPAK SWAIN VS STATE OF ODISHA	SARADA PRASAD TRIPATHY VS	// NAYAPALLI P.S. /179 /2025 ()
384	D-ABLAPL/14073/2025 ABLAPL/5554/2025	STATE OF ODISHA PINTU NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// ODAGAON /106 /2025 ()
385	D-ABLAPL/14049/2025 ABLAPL/5555/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// BHARATPUR PS /659 /2024 ()

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386	D-ABLAPL/13969/2025 ABLAPL/5556/2025	BULU KALAS @ SATYARANJAN KALAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /210 /2025 () //
387	D-ABLAPL/14104/2025 ABLAPL/5557/2025	AMAR RAJAK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /62 /2025 () //
388	D-ABLAPL/13970/2025 ABLAPL/5558/2025	SUNAMANI BAGH @ PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /63 /2025 () //
389	D-ABLAPL/14138/2025 ABLAPL/5559/2025	SAGAR SWAIN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KUJANGA /579 /2024 () //
390	D-ABLAPL/13813/2025 ABLAPL/5560/2025	GANESWAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /167 /2025 () //
391	D-ABLAPL/14141/2025 ABLAPL/5561/2025	SURESH @ SURESH KUMAR PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KUJANGA /579 /2024 () //
392	D-ABLAPL/14026/2025 ABLAPL/5562/2025	AMARNATHA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /104 /2025 () //
393	D-ABLAPL/14070/2025 ABLAPL/5563/2025	TANMAYA KHATEI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /70 /2022 () //
394	D-ABLAPL/14096/2025 ABLAPL/5564/2025	SANJIB KUMAR DHIR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /116 /2025 () //
395	D-ABLAPL/13513/2025 ABLAPL/5565/2025	SUNIL KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /50 /2023 () //
396	D-ABLAPL/12565/2025 ABLAPL/5566/2025	SWARNAPRAVA LENKA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /124 /2025 () //
397	D-ABLAPL/14113/2025	SANANDA SAHU	AMITAV TRIPATHY	KANTAMAL /158 /2024

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	ABLAPL/5567/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12520/2025 ABLAPL/5568/2025	LOKANATH SATAPATHY VS STATE OF ODISHA	RAKESH SAHU VS	BALIAPANDA /22 /2021 () //
399	D-ABLAPL/14261/2025 ABLAPL/5569/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MOHANTY VS	MANCHESWAR P.S. /125 /2025 () //
400	D-ABLAPL/14285/2025 ABLAPL/5570/2025	PRADYUMNA MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	DHENKANAL TOWN /220 /2025 () //